

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI A.T. WANKHEDE
COURT 57 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-06-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
ARGUMENTS				
1	SPL CASE MCOC	100016/2013	The State DCB CID Vs Kaushtik Raigaur and Ors.	SPP, Mr. P.D. Gharat Adv Samir Pradhan, Adv Tushar Khandare, Adv Prakash Shetty, Adv Santosh Deshpande
2	SPL CASE MCOC	100006/2014	The State DCB CID Vs Prakash Nikam @ Pakya @ Bhau	
Sub Matter: SPL CASE MCOC/0100019/2014				
3	SPL CASE MCOC	100019/2014	The State of Maharashtra Vs Rohit @ satish Tangappan Josefn @ Satish Kalga	
(Main Matter SPL CASE MCOC/0100006/2014)				
4	SPL CASE MCOC	100005/2018	DCB CID/BANGUR NAGAR Vs RAJENDRA SADASHIV NIKALJE @ CHHOTA RAJAN	
5	CRI REV APP	100469/2019	M/s .Precept Legal-Applnt. Vs The State of Maharashtra and Siroya FM Constructions Pvt. Ltd.-Respdts.	Ranjieet H. Sharma
6	CRI APPEAL	100623/2019	Shrenik Dhirajnal Siroya - Appellant (Org. Accused No. 3) Vs M/s. Percept Legal Advocates and Notary - Respondent (Org. Complainant)	Sandhya Singh
7	CRI APPEAL	100611/2019	Sanjay Vijay Joshi - Applnt. Vs State of Maharashtra-Azad Maidan P. Stn.-Respd.	J. G. Sharma

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8	CRI APPEAL	100953/2019	Fatesh Mirchandani @ MA 2548-19 @ MA 2549-19@ Ba 2509-19 - Appellant (ORG. Accused No. 2) Vs M/s. Percept Legal - Advocate and Notary - Respondent	R. B. Mokashi and Ass.

HEARING

9	MISC APPLN SC <i>गुनडा कायदा</i>	100154/2020	Siddesh Shankar Patil Vs The State of Maharashtra - Pant Nagar Police Station	
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EVIDENCE PART HEARD

10	SESSIONS CASE <i>@ 188/11</i>	100788/2011	The State - DCB CID Vs Umedh@Ur Rehman isharat Hussain Shaikh	PP, Mr. P.D. Gharat Mr. Sejpal, Mr. P. Shetty, Mr. Tushar Khandare
11	SESSIONS CASE	1/2020	The State of Maharashtra - DCB CID Vs Mohammad Ali Jann Mohd. Shaikh @ Sameer and others 03	APP

APPEARANCE

12	MISC APPLN MCOC	100557/2020	1.Pravin Mahadev Helkar 2.Suresh Omprakash Singh R.A. MCOC No. 312 of 2020 Vs The State of Maharashtra	
13	BAIL APPLN TADA	100641/2020	Sudha Bharadwaj Vs National Investigation Agency- NIA Spl Case 414 of 2020	Wahab Khan

14	ABA	613/20	state (Kurla) Vs. Rizwan zuber momin ali's Rizwan Tunda.	APP - satish mishra
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